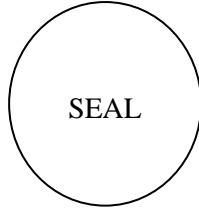


SCHEDULE A.

Form of Commission to be used to a holder of alienated Revenue or his Agent for enabling him to recover such Revenue



The Governor in Council of Bombay by virtue of the powers vested in him by Act XIII, of 1842, is pleased to confer on you ----- (Jageerdar, & c., or Agent, & c., as the case may be) power to realize all Revenue demands due to you (or to your principal) from the Villages and Lands specified in this Commission in the manner prescribed in ( or in Sections -----of) this Act.

The Villages and Lands over which the power thus conferred upon you extends are as follows:

(Here enter the description.)

The within delegated power is vested in you during the pleasure and subject to the re-call of the said Governor in Council.

\_\_\_\_\_

Signed\_\_\_\_\_